Annexure - 7

Name of the corporate debtor: Siddharth Tubes Limited; Date of commencement of liquidation: 24-06-2020; List of stakeholders as on: 24-11-2021

List of other stakeholders, if any (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of Stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners/ others)	Details of claims received		Details of claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by Guarantee	% share in total amount of claims admitted					
1	Mr. Himanshu Shekhar Mishra	Others (Valuer)	27-10-2020	5,18,357	0	Unsecured	0	NA	0	0	0	0	5,18,357	0	Valuers fee not approved by COC during CIRP
2	Mr. Amresh Shukla	Others (IRP)	31-10-2020	44,23,128	0	Unsecured	0	NA	0	0	0	0	44,23,128	0	IRP fee/IRP Related Party Fee and OPE not approved by COC during CIRP
3	All India United Security Services	Others (Security Agency)	27-01-2021	9,13,314	0	Unsecured	0	NA	0	0	0	0	9,13,314	0	Security Agency fee not approved by COC during CIRP and clarification pending
				58,54,799	-	-	-	-	-	-	-	-	**58,54,799**	-	

NOTES:

1. The above claims were filed by stakeholders pursuant to Hon'ble NCLT's order dated 22/10/2020.